

[Print](#)**Defective Case Register from 2025-12-18 to 2025-12-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/51166/2025	SUBHRANSU BHUSAN MOHANTY	2025-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED petitioner no.2 not executed in v.nama
2	D-WP(C)/52853/2025	CHANDIPRASAD SAHANI	2025-12-18	1. Date of representation under Annexure-8 does not tally with Index and para-8 of the petition.
3	D-CMAPL/46608/2025	ADV.	2025-12-18	Period of Delay 35 days delay. 2.Appellate Court Judgement Rs 1/- paid. Rs-1.25/- to be paid 3.Reference certificate not furnished
4	D-CRLMC/38961/2025	MANAS KUMAR CHAND	2025-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner nos.4 5 6 and 7 in V.Nama does not tally with cause title.
5	D-WP(C)/53036/2025	LAMBODAR PRADHAN	2025-12-18	PAGE NOS. 12 13 43 and 44 are not neat and legible
6	D-CRLMC/39154/2025	BIKASH KARNA	2025-12-18	C.Copy of F.I.R to be filed.
7	D-CMP/52655/2025	BHAWANI SANKAR PANIGRAHI	2025-12-18	In Between Pages No-70 and 71 two Pages are there to be numbered.
8	D-WP(C)/53141/2025	KUNAL KUMAR SWAIN	2025-12-18	Declaration not tally with affidavit of I.A..
9	D-WP(C)/52364/2025	DHANESWAR BEHERA	2025-12-18	1. Page marking not done correctly in respect of Annexure 1 to 4 as per index
10	D-ABLAPL/38942/2025	MANAS KUMAR CHAND	2025-12-18	1. Name of Pet. in CT and V.nama not tally with signature.
11	D-CONTC/51236/2025	ADV.	2025-12-18	INDEX NOT PROPERLY PAGE MARKED 2.PAGING OF SYNOPSIS and DATE CHART BE OMITTED
12	D-WP(C)/51689/2025	SANTOSH KUMAR NANDA	2025-12-18	1. page nos.8 and 9 partially neat and page no.11 repeated.2. sl. no4 of affidavit in I.A. not proper.
13	D-WP(C)/50714/2025		2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order under Annexure-8 does not tally with Index and para-13 of the petition.2. Paragraph no. not correctly furnished in declaration.
14	D-CONTC/52698/2025	PRADOSH KUMAR DAS	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

15	D-RVWPET/52846/2025	SOMA PATNAIK	2025-12-18	i) Provision of law not furnished. ii) Para no not furnished in declaration.iii) Complete address of op no. 5 not furnished
16	D-CRLREV/39039/2025	DEBASHISH KUMAR PANDA	2025-12-18	1. Legal guardian not mentioned in O.p.No 2 . 2 . Paragraphs not correctly mentioned in declaration.
17	D-WP(C)/50592/2025	HARIPAD MOHANTY	2025-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-CRLA/38694/2025	ANJAN KUMAR BISWAL	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.copy to be served Vigilance. 2. paragraphs not correct in declaration of affidavit in I.A. no.3449/2025.
19	D-WP(C)/52560/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
20	D-CMP/52948/2025	APARESH BHOI	2025-12-18	17-REFERENCE CERTIFICATE NOT FURNISHED. Reference Certificate be corrected
21	D-WA/52404/2025	SOUMYA JYOTI BISWAL	2025-12-18	1. Court Fee Payable Rs-12/-, Rs-6/-paid, Rs-6/- to be paid. 2.Appellate Court Judgement Rs Payable Rs-2.25/-,Rs-2/- paid, Rs- 0.25/- to be filed. 3.Copy not served on CGC. 4. Status of the parties not furnished. 5. Being aggrieved, Grounds and good ground certificate are not furnished.
22	D-CRLREV/38715/2025	TAPAN KUMAR JENA SAMANTA	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 2756 days delay. I.A. not filed 2.petitioner no.1 not executed in v.nama. 3 . Good grounds certificate not furnished.
23	D-CONTC/50015/2025	GYANA RANJAN MAHAPATRA	2025-12-18	i)Name of the Filing Advocate not in capital letters in the petition.
24	D-RPFAM/52515/2025	JAGANNATH BHUYAN	2025-12-18	good ground not furnished
25	D-WP(C)/53146/2025	DR. JITENDRA KUMAR LENKA	2025-12-18	1. Date of order under Annexure-6 to be corrected in book mark.
26	D-ABLAPL/38944/2025	MANAS KUMAR CHAND	2025-12-18	1. Ann.1 page 10 not marked.
27	D-CONTC/51612/2025	ADV.	2025-12-18	i) Page nos.25 26 41 and 42 not properly arranged.
28	D-CONTC/51085/2025	ADV.	2025-12-18	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
29	D-BLAPL/39140/2025	SURYAKANTA DWIBEDI	2025-12-18	1. As per FIR details, date of disp.of not correct in ref. certificate
30	D-WP(C)/51195/2025	JYOTIRMAY GUPTA	2025-12-18	1.Date of Letter under Annexure-4 does not tally with Index.
31	D-ABLAPL/39037/2025	SIDHANT KUMAR JENA	2025-12-18	1. Para 6 missing in Petition. 2. Ann.1 not marked.

32	D-CRLA/38025/2025	BHABANI SHANKAR DASPARIDA	2025-12-18	Page No.27 not legible
33	D-CRLREV/35809/2025	SANDEEP RAJ PANDA	2025-12-18	1. Period of Delay 253 days delay. Limitation petition not filed 2. Authentication fee due on the Copy of Trial Court Judgement Rs 2.20 / not paid 3.Date of order does not tally in Cause title and C. copy Annex- 6 page 69 .
34	D-WP(C)/51996/2025	SOUBHAGYA SWAIN	2025-12-18	Annexure -2 page nos. not in order.
35	D-WP(C)/50589/2025	HARIPAD MOHANTY	2025-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-WP(C)/51177/2025	MAHENDRA KUMAR SAHOO	2025-12-18	1. Description of Document under Ann.8 and date mentioned against it in Para 14 not correct.
37	D-ABLAPL/39001/2025	TAPAN KUMAR MOHANTY	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-RSA/26365/2025	RAMESHISH ACHARYA	2025-12-18	1.C. Fee Payable be corrected in the memo. of Appeal.2.Vernacular Certificate be furnished in the I.As.
39	D-WP(C)/51538/2025	SHASHI BHUSAN JENA	2025-12-18	1. Page no.26 not filed.
40	D-CONTC/51601/2025	ADV.	2025-12-18	i) FAO no. mentioned in Index and Book mark under annexure-1 not correct.ii) For further S.R. after filing of Correct cause title of FAO .
41	D-WP(C)/51702/2025	SANTOSH KUMAR NANDA	2025-12-18	Age of the petitioner not tally with affidavit.2.sl.4 of affidavit in I.A. not proper.
42	D-CRLMC/38602/2025	SILABHADRA SASTRY	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. ICC case number not correctly furnished in Top of the Index, Synopsis,date chart and cause title. 2. DECLARATION not furnished in affidavit. 3. Annexure-3 not filed as per mentioned in Prayer and body of the petition in para no.3
43	D-CONTC/52822/2025	DHIREN CHAUDHURY	2025-12-18	1. Address of the petitioner in cause title not tally with affidavit
44	D-ABLAPL/38951/2025	BEDA PRAKASH PANDA	2025-12-18	Ann.1 not attested.
45	D-WP(C)/51691/2025	SANTOSH KUMAR NANDA	2025-12-18	1. page nos. 8 and 9 not neat.2. sl.4 of affidavit in I.A. not proper
46	D-CRLMC/39377/2025	SAMBIT RATH	2025-12-18	1.Certified copy of Copy of annex-1 not filed.
47	D-CRLMC/38690/2025	BIBEKANANDA MAHAPATRA	2025-12-18	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This case may be registered as CRLREV.

48	D-BLAPL/39129/2025	BASUDEV PUJARI	2025-12-18	I) Name of the village and age of the petitioners in cause title not tally with Rejection order.
49	D-WP(C)/53149/2025	BISWORANJAN SWAIN	2025-12-18	Page no. not properly arranged under Annex-6.
50	D-ABLAPL/39032/2025	SATYA NARAYAN MISHRA 4	2025-12-18	1. Name of Informant appearing in Para 3 be redacted. 2. Name of Pet. No.6 in CT not tally with signature. 3. Reference Certificate not proper.
51	D-WP(C)/51194/2025	MAHENDRA KUMAR SAHOO	2025-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of annex.8 in index not tally with para 14 of petition. 2.page no.21 not neat. 3. D.C.fee Rs. 50/- to be paid on v.nama
52	D-WP(C)/51459/2025	SUBRATA MISHRA	2025-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 33 , 37,38 , 39,40 ,41,44,45 , 46 ,48 ,49 , 50 and 51not neat.
53	D-CONTC/51871/2025	ADV	2025-12-18	Code Not correct. i) Page mark of Date chart not correct in Index , Book mark and Date chart.
54	D-MACA/52451/2025	SACHIDANANDA NAYAK	2025-12-18	1. Period of Delay 164 days 2. Court Fee Rs. 10,431/ payable, not paid 3.statutory deposit not made
55	D-CRLMC/38965/2025	MANAS KUMAR CHAND	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure not correctly furnished in the Prayer of the petition.2. Name of the deponent in affidavit not correctly furnished in declaration.
56	D-BLAPL/39082/2025	ACHYUTANANDA PATTANAIK	2025-12-18	1. Sl no paragraph of the application not correctly filled.sl. no-13 then 15, then 14
57	D-ABLAPL/38924/2025	JYOTIRMAYA SAHOO	2025-12-18	1. Complete address of Pet. not furnished in CT.
58	D-ABLAPL/38907/2025	PRIYA RANJAN SINGH	2025-12-18	1. Name of Parents of Victim in Index, Synopsis, Date Chart, CT be redacted. 2. Name of husband of Victim in Para 6 be redacted. 3. Name of Pet. No.2 in CT and V.nama not tally with signature. 4. Averments in Para 2 of the Petition not proper. 5. No affidavit on behalf of Pet. No.1.
59	D-WP(C)/51181/2025	PANCHANAN PANIGRAHI	2025-12-18	1. MAC Case No. and Year mentioned in Index not correct.
60	D-CRLMC/38530/2025	BIJAYA KUMAR RAGADA	2025-12-18	1. Page no.8 not legible.
61	D-WP(C)/52862/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
62	D-RPFAM/52467/2025	SUKANTA KUMAR NAYAK	2025-12-18	Vakalatnama properly stamped, Executed and accepted - not correctly executed

63	D-WA/53155/2025	SASWAT KUMAR ACHARYA	2025-12-18	further SR after filing of c copy
64	D-WP(C)/52861/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
65	D-WP(C)/51748/2025	AKSHAYA KUMAR NAYAK	2025-12-18	Put up for S.R.after page marked in Index.
66	D-CONTC/52308/2025	DHANESWAR BEHERA	2025-12-18	1. Annexure number not correctly furnished on top of the page no.7.
67	D-CRLMC/39147/2025	BIKASH KARNA	2025-12-18	C.Copy of F.I.R to be filed.
68	D-WP(C)/53239/2025	MAHENDRA KUMAR SAHOO	2025-12-18	Date not correct in index in annexure-1
69	D-WP(C)/53139/2025	BISWORANJAN SWAIN	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. not properly arranged under Annex-6.
70	D-WP(C)/51354/2025	SHAMBHU CHARAN NATH SHARMA	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-WP(C)/51397/2025	HARIPAD MOHANTY	2025-12-18	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 not neat.
72	D-CRLMC/38981/2025	SOUMYA RANJAN DAS	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
73	D-BLAPL/39080/2025	SOUMYA RANJAN DAS	2025-12-18	1. In Index, page marking not done correctly. 2. G. R case no not correctly furnished in cause title of the application
74	D-CRLMC/39214/2025	SANGRAM KESHARI ROUT	2025-12-18	1. Welfare fund of Rs.50/- not paid in V.Nama.
75	D-CRLMA/38889/2025	DEEPAK KUMAR SAHOO	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date chart not in proper place. ii) ABLAPL no not mention in reference certificate. iii) Petitioner has not been authorization by other petitioners to swear this affidavit. iv) Hologram of Rs-50/- not filed in v. nama.v) A. fee Rs-2.25/- to be filed. vi) c. copy of order not page mark as well as Index.
76	D-WP(C)/53101/2025	BHASKAR CHANDRA PANDA	2025-12-18	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-CONTC/51899/2025	ADV.	2025-12-18	Copy of the order dated 23.9.2024 mentioned in the Index to be corrected.
78	D-CONTC/51614/2025	ADV.	2025-12-18	i) Date of disposal in FAO 509/2014 mentioned in para-2 of the petition not correct.
79	D-CRLMP/39045/2025	BIBHUTI BHUSAN SWAIN	2025-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-WP(C)/52810/2025	SOMANATH MISHRA	2025-12-18	1. Annex- are not properly numbered in petition. 2. Annexure-1 (Series), 7 (Series) and Annexure-6 to be corrected in prayer portion of the petition.
81	D-CONTC/51049/2025	SHASHANKA SHEKHAR PATRA	2025-12-18	PAGE NO.11 NOT AVAILABLE
82	D-CONTC/51602/2025	ADV.	2025-12-18	i) Date of order passed in FAO114/2019 not correct in Index and book mark. ii) Quoted FAO no. and FAO no and date of disposal of the FAO not correct in Para -2 of the petition
83	D-ABLAPL/38908/2025	PRADEEP KUMAR KHUNTIA	2025-12-18	1. Synopsis and Date chart not page marked. 2. In Prayer the name of Sessions Court where the case is pending not mentioned.
84	D-WP(C)/52617/2025	SUBHADUTTA ROURAY	2025-12-18	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
85	D-WP(C)/53118/2025	DEVASHIS PANDA	2025-12-18	14-NOT PROPERLY INDEXED. page no. 36 not neat
86	D-ABLAPL/39099/2025	BIJAY JENA	2025-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
87	D-WP(C)/52403/2025	TUKUNA KUMAR MISHRA	2025-12-18	1. D.C. Fee of Rs18/- to be paid on C.T. 2. Page Nos. 10 to 12 (Annexure-1) Not Furnished.
88	D-WP(C)/52596/2025	RANJIT MOHANTY	2025-12-18	8-CAUSE TITLE NOT IN ORDER. Page 9 not neat.
89	D-RSA/52112/2025	ASHOK KUMAR SAHOO	2025-12-18	1. Valuation and C. Fee Payable be corrected. 2. Date of Judgment mentioned under A-1 does not tally with the Index. 3. The Case No in the Being Aggrieved be corrected. Put up for further S.R after rectification and Filing C. Copy of judgment of Both the Lower Courts for computing the period of limitation.
90	D-CRLREV/39125/2025	ARIJEET MISHRA	2025-12-18	paragraphs not correctly mentioned in declaration
91	D-CRLMP/39252/2025	DILLIP KUMAR RAY	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-ABLAPL/39035/2025	AMITAV TRIPATHY	2025-12-18	1. PS Case No. and Year mentioned in Para 2 not correct.
93	D-WP(C)/51111/2025	PRAMOD KUMAR TRIPATHY	2025-12-18	Page marking not correct in index and file
94	D-CRLMC/39081/2025	AMITAV TRIPATHY	2025-12-18	1. Name of the Lower court not correctly furnished in entire petition.
95	D-ABLAPL/38969/2025	SOUBHAGYA KUMAR DASH	2025-12-18	i) Page mark of Index not tally with Book mark.

96	D-CRLA/38909/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-18	Put up for S.R. after redacting the names informant and relative from appeal memo
97	D-CONTC/52415/2025	ADV.	2025-12-18	1. WPC case number not correctly furnished in Top of the Index.
98	D-CRLMC/38565/2025	BHAWANI SANKAR PANIGRAHI	2025-12-18	1. CMC number not correctly furnished Sl. no.4 in Index and para no.5.
99	D-ABLAPL/39036/2025	TARUN KUMAR BISWAL	2025-12-18	1. Age of Pet. No.4 and 5 not mentioned in CT.
100	D-WP(C)/53136/2025	BISWORANJAN SWAIN	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-CONTC/51274/2025	PRATAP KUMAR BEHERA	2025-12-18	i) Paragraph no. not mentioned in declaration of the Affidavit
102	D-WP(C)/51213/2025	NIRANJAN PANDA	2025-12-18	.Subject Code Not Furnished .
103	D-RPFAM/52630/2025	PARTHA SARATHI DAS	2025-12-18	good ground not furnished
104	D-WP(C)/50617/2025	SWAPNA KUMAR OJHA	2025-12-18	Page no.82 not neat and legible.
105	D-WP(C)/52352/2025	AJAY KUMAR TRIPATHY	2025-12-18	1. In Index, name of the petitioners wrongly furnished.
106	D-CRLMC/38491/2025	ALEKH CHANDRA MOHANTY	2025-12-18	1. As per impugned order under Annexure-2, No. of I.C.C.Case does not tally with List of Dates and Events.
107	D-WP(C)/50744/2025	JEEVANJYOTI MOHANTY	2025-12-18	1. Date of legal notice under Annexure-8 does not tally with index and para-13 of the petition
108	D-WP(C)/52614/2025	SUBHADUTTA ROUSTRAY	2025-12-18	Index not properly page marked
109	D-CRLA/38917/2025	MANAS KUMAR CHAND	2025-12-18	Put up for S.R. after redacting the name of friend of victim at para-2 of appeal memo
110	D-RPFAM/52459/2025	PRASANTA KUMAR DAS	2025-12-18	it may be register as crlmp
111	D-MACA/52373/2025	RUDRA NARAYAN PARIJA	2025-12-18	further SR after furnish of valuation and court fee payable
112	D-WP(C)/52433/2025	SUBHADUTTA ROUSTRAY	2025-12-18	petitioner nos. 4 and 9 not executed v.nama
113	D-CRLMC/39206/2025	SIDHARTHA MISHRA	2025-12-18	1. Petitioner not executed on V.nama
114	D-CONTC/52064/2025	JAYDEEP PAL	2025-12-18	1. Name of the opp. party not furnished in Index. 2. Page no.15 not properly arranged. 3. Name of the opp. party not correctly furnished in affidavit. 4. Not properly page marked in petition.
115	D-WP(C)/53230/2025	MAHENDRA KUMAR SAHOO	2025-12-18	14-NOT PROPERLY INDEXED. Date not correct in index in annexure-1.
116	D-BLAPL/39112/2025	OM PRAKASH SARAN	2025-12-18	1. Complete FIR copy not filled.
117	D-WP(C)/53229/2025	MAHENDRA KUMAR SAHOO	2025-12-18	14-NOT PROPERLY INDEXED. date not correct in index in annexure-1

118	D-WP(C)/52757/2025	SANDEEP RATH	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraphs not correctly mentioned in declaration.2. O.p. no-2 not signed in V.nama.
119	D-ABLAPL/35670/2025	SUBHASIS MOHAPATRA	2025-12-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the victim be redacted from para -5 ,6of the petition.ii) For further S.R.
120	D-CONTC/51436/2025	ADV.	2025-12-18	1. Not properly Indexed.
121	D-WP(C)/51399/2025	NETRANANDA BISWAL	2025-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
122	D-WP(C)/52991/2025	SUVASHISH PATTANAIK	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.14 to 17 and 29 not neat.2. Age of the deponent in affidavit does not tally with cause title.
123	D-ABLAPL/38950/2025	GAUTAM CHARAN ROUT	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. PS Case No. mentioned in Synopsis not correct. 2. Pet. No.1 not properly represented in CT.
124	D-WP(C)/52239/2025	SIBA PRASAD PATRA	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-CRLMC/37673/2025	PRAVASH CHANDRA JENA	2025-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Copy of charge sheet to be filed.2. C.Copy of Summons Passed by the Learned J.M.F.C (City) Cuttack to be filed.3. Provision of Law not correctly furnished.
126	D-WP(C)/51359/2025	BIBHUTI BHUSAN PATTNAYAK	2025-12-18	1. As per index, Annexure-1 not described in the petition.2. Detailed of the petitioner no.4 not furnished in the cause title.
127	D-LAA/47472/2025	RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL	2025-12-18	1. Valuation and C.Fee Payable be correctly furnished.
128	D-CONTC/51416/2025	SIVA SANKAR CHAINI	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.

129	D-WA/52347/2025	PITAMBAR JENA	2025-12-18	Period of Delay 3 days delay 2. Neat copy of page no. 66,71,77 and 116 are to be filed.
130	D-WP(C)/53135/2025	BISWORANJAN SWAIN	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Copy of the admit card under Annex-5 not tally with the petitioner.
131	D-CONTC/51462/2025	ADV.	2025-12-18	1. Postal receipt dtd. not correctly furnished in para no.2
132	D-BLAPL/39101/2025	BIJAYA KUMAR MISHRA	2025-12-18	1. Rejection order date wrongly furnished in paragraph 3 of the application.
133	D-BLAPL/39148/2025	SOUBHAGYA KUMAR DASH	2025-12-18	Xerox copy of annex.1 filed.
134	D-WP(C)/52355/2025	DHANESWAR BEHERA	2025-12-18	1. In declaration under affidavit, no. of paragraphs not furnished.
135	D-WP(C)/52860/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
136	D-WP(C)/52718/2025	DILLIP KUMAR MOHAPATRA	2025-12-18	Page 17 , 18,26,31,33,48,51,71 not neat.
137	D-CONTC/52419/2025	ADV.	2025-12-18	1. WPC case number and date of disposal not correctly furnished in Top of the Index
138	D-WP(C)/51693/2025	SANTOSH KUMAR NANDA	2025-12-18	1. Signature of executants in v.nama not tally with C.T. .2. SL.4 OF AFFIDAVIT IN I.A. NOT PROPER
139	D-CONTC/51603/2025	ADV.	2025-12-18	i) Page no. 20 21 22 and 33 not legible.
140	D-FAO/52796/2025	KUNAL KUMAR SWAIN	2025-12-18	1. Court Fee 6/ paid, deficit 6/
141	D-CRLMC/37040/2025	TUKUNA KUMAR MISHRA	2025-12-18	1. Age of the petitioner no.14 not furnished in cause title. 2. Signature of the petitioner no.13 on V.nama not tally with cause title.
142	D-ABLAPL/39028/2025	BISWAJIT NAYAK	2025-12-18	1. Name of PS not mentioned in the address of Pet. in CT. 2. Date of FIR mentioned in Para 2 not correct.
143	D-ABLAPL/38996/2025	BIPIN KUMAR NAYAK	2025-12-18	.Receipt Showing Serv.copy To Ag not Filed.
144	D-WP(C)/51178/2025	SANTOSH KUMAR MAHANTY	2025-12-18	1. Date of Application for OTS mentioned in CT not correct. 2. Date of issue of Ann.1 mentioned in Para 6 and in Ann.2 not tally. 3. One extra page in Ann.2 after page 15 be deleted. 4. Date of OTS application mentioned in Para 1 of IA petition not correct. 5. Paragraph declaration in IA affidavit not correct.
145	D-WP(C)/53276/2025	SAUBHAGYA KUMAR SAMAL	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally in declaration.
146	D-WP(C)/50574/2025	PRASANTA KUMAR DAS	2025-12-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-BLAPL/39122/2025	RAJIB LOCHAN PATTNAIK	2025-12-18	I) Annexure -1 2 not marked in page 11 15.

148	D-WP(C)/52659/2025	SANGRAM JENA	2025-12-18	page no. 20 not neat
149	D-WP(C)/51231/2025	PRONoy MOHANTY	2025-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . Page no19 not neat and legible.2. Date of Letter under Anneure-5 does not tally with Index and para-7 of the petition
150	D-WP(C)/52559/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
151	D-WP(C)/52117/2025	NIRMAL CHANDRA MOHANTY	2025-12-18	Annex-15 not exhibited at page no.40 as per Index.
152	D-CRLMC/38581/2025	ROHIT RANJAN RAY	2025-12-18	1. Certified copy of annex-1 not filed.
153	D-WP(C)/53150/2025	BISWORANJAN SWAIN	2025-12-18	Page no. not properly arranged under Annex-6
154	D-CMP/50291/2025	BIBHUTI BHUSAN SWAIN	2025-12-18	Address of O.Ps No-2(f) and 5 to 7 not mentioned in the Petition
155	D-WP(C)/51391/2025	NALINI KANTA DASH	2025-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 ,41,52,54,56,58,60,62 and 64 not neat.
156	D-CONTC/51214/2025	ADV.	2025-12-18	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
157	D-WP(C)/52687/2025	SUDHANSHU SEKHAR PRATAP	2025-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Serial no.of Opp.Party No.1 not furnished in the cause title.2. Page no. 16 not filed.
158	D-CRLMA/38154/2025	ADV.	2025-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Anx-1 not page mark as well as Index. ii) A. fee Rs-2.25/- to be filed.
159	D-WP(C)/51162/2025	ARUN KUMAR PATRA	2025-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 and 10 not in order.2. Page nos.49 and 68 to 70 not neat and legible.
160	D-RSA/52110/2025	ASHOK KUMAR SAHOO	2025-12-18	1.Valuation and C.fee Payable be corrected.2.Date mentioned in the A-1 does not tally with the Index.3.The Case No mentioned in the Being Aggrieved be corrected.
161	D-WP(C)/53234/2025	MAHENDRA KUMAR SAHOO	2025-12-18	date not correct in index in annexure.
162	D-WP(C)/52080/2025	SATYANARAYAN MISHRA	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Date of annex.1 not correct in para.4 of petition.
163	D-CRLMP/39068/2025	KIRAN ROUT	2025-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
164	D-CRLA/38579/2025	BIRAJA PRASAD TRIPATHY	2025-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Date of sentence recorded on 11-11-2024 in being aggrieved not tally with annex.1.
165	D-CRLMC/39248/2025	JYOTIRMAYA SAHOO	2025-12-18	1.Date of impugned order under Annexure-1 does not tally with Index.
166	D-WP(C)/51179/2025	MAHENDRA KUMAR SAHOO	2025-12-18	page no.20 to 23 are not neat.
167	D-ABLAPL/38962/2025	AKSHAYA KUMAR PANDEY	2025-12-18	1. Synopsis and Date Chart not signed. 2. Name of JMFC Court mentioned in Synopsis, CT and Para 1 not tally. 3. LTI of Pet. No.4 not attested.
168	D-WA/52088/2025	SURYAKANTA DASH	2025-12-18	i)Page mark not properly. ii) Neat copy of page no. 92-95 are to be filed
169	D-CRLMC/38423/2025	ADYASIDHI MISHRA	2025-12-18	1.Provision of law BNSS not correctly furnished
170	D-WP(C)/52561/2025	PRASHANTA KUMAR NAYAK	2025-12-18	1. Paragraph no. not correctly furnished in the petition.
171	D-CRLMC/38958/2025	MANAS KUMAR CHAND	2025-12-18	1. Annexure not correctly furnished in the prayer of the petition.
172	D-WA/52087/2025	KHAN MAHMOODUL HASAN NIAMATI	2025-12-18	i) Status of the parties not furnished. ii) wp(c) no not mention in being aggrieved. iii) Appellant no. 2 has not been authorization by appellant no. 1 to swear this affidavit.iv)Page no. 70,72,73 are not properly scan.
173	D-CRLMC/36169/2025	SUJAY SHANKER SINGHDEO	2025-12-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Nomenclature and Provision of law not correctly furnished in cause title. 2. Put up for SR after removal of above defects.
174	D-MACA/52108/2025	NIBEDITA MOHANTY	2025-12-18	Code not indicated
175	D-ABLAPL/38997/2025	SATYA NARAYAN MISHRA 4	2025-12-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
176	D-WP(C)/52984/2025	SUVASHISH PATTANAIAK	2025-12-18	.Subject Code Not Furnished .
177	D-CRLMC/38999/2025	DEEPAK KUMAR SAHOO	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
178	D-CRLA/38649/2025	SURESH KUMAR PANDA	2025-12-18	1. C.T . no in date chart and prayer of appeal memo not tally with judgement.2. Date of

				judgement not correct in prayer of I.A. NO 3440/2025.3. Annex1. not properly furnished.4.Undertaking for Odia copy translated to English not furnished.
179	D-BLAPL/39055/2025	OM PRAKASH SARAN	2025-12-18	1. Complete F.I.R copy not filled.
180	D-RPFAM/52510/2025	PITAMBAR PATRA	2025-12-18	it may be register as CRLMP
181	D-WP(C)/51353/2025	GOPINATH PANDA	2025-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.D.Fee of OSBC RS.50/- not paid in the v.nama.
182	D-WA/52097/2025	DEBASHIS TRIPATHY,A.G.A	2025-12-18	Receipt showing copy- Not served on CGC.i) Page mark not properly in Index. ii) Anx-4 wrongly mention in prayer.
183	D-WP(C)/52921/2025	SIDHARTHA DAS	2025-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned in the affidavit of the I.A

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 18-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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